

(d) Under the existing Coastal Security Scheme, 6 jeeps, 9 motorcycles, 9 boats (6 boats of 12 Ton and 3 boats of 5 Ton) and 10 rigid inflatable boats (RIBs), as well as lump-sum amount of Rs. 10 lakh per coastal Police Station for equipments, computers and furniture etc., have been approved for the State of Goa.

All the approved vehicles and RIBs have been purchased. Out of the 9 boats approved under the Scheme, 3 boats (1 boat 12 Ton and 2 boats of 5 Ton) have, so far, been delivered to Goa. Additionally, as reported by the State, two canoes with Out-Board Motor and two speed boats with Out Board Motor have also been provided to these police stations.

(e) The financial allocation for Goa under the existing Coastal Security Scheme is Rs. 1653.50 lakh for the items mentioned above. Out of this, Rs. 1500.00 lakh pertains to the cost of interceptor boats which are being procured centrally. The remaining amount *i.e.* Rs. 153.50 lakh, pertaining to the approved coastal police stations, vehicles and lump-sum assistance, has been released in full to the State, as per the details given below:—

Sl. No.	Financial year	Funds released (Rs. in lakh)
1.	2005-06	37.05
2.	2006-07	59.40
3.	2007-08	NIL
4.	2008-09	20.00
5.	2009-10	37.05
TOTAL:		153.50

Central team's findings on heavy rains in Kerala

*395. SHRI M.P. ACHUTHAN:

SHRI K.E. ISMAIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central team which visited the areas badly affected by the heavy rains during the month of June this year in Kerala, has submitted its report;

(b) if so, what were its findings as to the extent of loss suffered by the State and recommendations made, if any;

(c) whether Government has granted any special financial assistance to the State for the relief and rehabilitation measures being undertaken by the State Government; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) An Inter-Ministerial Central Team (IMCT) visited the State of

Kerala from 2nd — 6th August 2009 for an on-the-spot assessment of damage caused by heavy rains and floods during July, 2009 and has submitted its report. As per the report of the IMCT, 33 human lives were lost; 177 cattle perished; 39233 ha. of cropped area damaged, 13926 houses affected and also damage to infrastructure under various sectors. The IMCT recommended an assistance of Rs. 116.90 crore from National Calamity Contingency Fund (NCCF) and Rs. 1.85 crore from Special Component of Accelerated Rural Water Supply Programme (ARWSP). The High Level Committee (HLC), based on the assessment of the IMCT, recommendations of the Inter-Ministerial Group thereon and extant items and norms of assistance under Calamity Relief Fund (CRF), approved (i) an amount of Rs. 61.36 crore from NCCF subject to the adjustment of 75% of balance available in the CRF account of the State for the instant calamity and (ii) Rs. 1.85 crore from Special Component of ARWSP for repair of damaged drinking water supply works.

As per the Scheme of CRF/NCCF, a CRF has been constituted for each State to ensure ready availability of funds with the States to undertake rescue and relief operations in the wake of identified natural calamities. Additional financial assistance is also provided from NCCF when a calamity is of a severe nature and the funds in the CRF account are inadequate for relief operations. The corpus of CRF is contributed between the Government of India and the States in the ratio of 75:25. An amount of Rs. 103.91 crore has been allocated to the State in CRF for the year 2009-10 consisting of Rs. 77.93 crore as Central contribution and Rs. 25.98 crore as State contribution. Both the instalments of Central share of CRF amounting to Rs. 77.93 crore have been released to the State Government.

Spurt in prices of gold

*396. SHRI ISHWAR SINGH:

SHRI N.K. SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government is aware that there is spurt in prices of gold in the country in the last few months;

(b) if so, the reasons therefor;

(c) whether the import policy of gold needs further changes in view of spurt in prices of gold; and

(d) if so, the steps Government proposes to take to bring down the prices of gold in the country?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) Yes, Sir.

(b) Increase in prices of gold in the International market, seasonal demand, investment buying etc., are some of the major factors known to affect the prices of gold.